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Title: Introduction of the Constitution (Amendment) Bill, 2009 (Insertion of new Article 275A and 371J).

PROF. RANJAN PRASAD YADAV (PATALIPUTRA): I beg to move for leave
to introduce a Bill further to amend the Constitution of India.

MADAM CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

PROF. RANJAN PRASAD YADAV : I introduce** the Bill.